

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 14.03.2023 to 21.03.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	3/1/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102000322022		ALVISION METAL PRIVATE LIMITED VS	Sec. 230-232 - Second Motion	20/03/2023	Master index missed,scheme missed,e stamp missed &&& no notraize,order missed,accounting treatment certificate missed,mostly documents missed	MANISH
2	14/12/2022	Company Petition (Companies Act)	710102103212022		VEENA GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Application under any other provisions	20/03/2023	Wrong section select, fees missed of sections 168,170, 3rs court fees missed in vakaltnama	Sumit Sinha
3	15/12/2022	Company Appeal(Companies Act)	710102103562022		VEENA GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Sec 252 (3)	20/03/2023	MoA &&& AoA missed, income tax advance service missed, all e stamp and affidavit dates mismatched,(come to the registry with hard copy)	DEEPANK YADAV
4	28/12/2022	Company Petition IB (IBC)	710102107462022		THE BANK OF MAHARASHTRA LIMITED VS NAVINDER SINGH SOIN	Section 95(1)	14/03/2023	page: 241, 255-269 not clear, etc	SUNNY
5	28/12/2022	Company Petition IB (IBC)	710102107512022		THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Section 95(1)	14/03/2023	affidavit back dated, page: 247-261 not clear, etc	SUNNY
6	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS SUDHA	Section 94(1)	16/03/2023	page:31-34 cut and not clear, page:78-79, 108, 132, 135-136, not clear, remove double page numbering :77-94, 116-117, pos missed etc (multiple petition uploaded remove old document) contact to registry,etc	PARVINDRA
7	28/12/2022	Company Petition IB (IBC)	710102107522022		THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Section 95(1)	14/03/2023	page:235, 249-263 not clear, etc	SUNNY
8	6/1/2023	Company Petition IB (IBC)	710102002312023		QUANTUM HITECH MERCHANDISING PRIVATELIMITED VS BANGA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	14/03/2023	master data of corporate debtor,etc	Nikhil Kumar
9	26/01/2023	Company Petition IB (IBC)	710102010452023		MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	14/03/2023	page:131, 143, not clear,	K KOTESWARA RAO CHENNAI
10	25/01/2023	Company Petition IB (IBC)	710102010382023		SHREE GANRAJ COAL TRANSPORT PRIVATELIMITED VS OFFICE OF ASSISTANT COMMISSIONER CGST	Rule 11 of NCLT, 2016	14/03/2023	wrong section and case type wrong, contact to registry,etc	RAKESH KUMAR
11	29/01/2023	Company Petition IB (IBC)	710102011352023		STATE BANK OF INDIA VS SHARP MINT LIMITED	IBC under Sec 7	16/03/2023	page:77 , 480-482, 1209, not clear,	SIDDHARTH SANGAL
12	2/2/2023	Company Petition IB (IBC)	710102012642023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	14/03/2023	page:54, not clear 5rs welfare missed,etc (objection page are replace in original pdf)or contact to registry,etc	DHARMESH KOTADIA
13	1/2/2023	Transfer Petition (IBC)	710102012112023		ASHEMET SINGH BHATIA VS GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14/03/2023	page: 259, 266, 290, 334-337, 341-344, 348, 366, 367, 372-375, 382, 392, 395, 775, not clear, main case no also not mentioned	Sonam Sharma

14	6/2/2023	Company Petition (Companies Act)	710102013652023		ALLAUDDIN VS S.M.T. BEARINGS PVT. LTD.	Sec. 241(1),Sec. 242(4)	15/03/2023	council sign missed in master index, e stamp &&& affidavit dates mismatched,volume 2 separate index missed it,AoA missed of respondent, pgs cut 72 and not clear, pgs not clear 80, serve the petition to all respondent, merge in one pdf after that upload the petition (Wrong jurisdiction according to master data)	Harshit Gupta
15	8/2/2023	Company Petition IB (IBC)	710102014352023		INDUSIND BANK LTD. VS MANU STEEL PRIVATE LIMITED	IBC under Sec 7	16/03/2023	page:163-184 not clear,	Vigil
16	13/02/2023	Company Petition IB (IBC)	710102015712023		AKARSHAN MULTITRADE PRIVATE LIMITED VS MANU STEEL PRIVATE LIMITED	IBC Section 59	14/03/2023	page:138 not clear,etc	Karuna
17	10/2/2023	Company Petition IB (IBC)	710102015232023		BHARDWAJ BUILDERS VS TARC LIMITED	IBC Under Sec 9	14/03/2023	Pgs not clear 172,173,179,180,185,186,187, 193 to 228,235,236 to 242,257 to 259,262,265 to 306,345,349,355,357 to 480,483,486,498 to 622, paste welfare and court fees in blank space on vakaltnama, company master data missed	LOKESH
18	10/2/2023	Company Petition IB (IBC)	710102015242023		DRIP CAPITAL SERVICES INDIA LLP VS UNISOURCE TRADING (INDIA) PRIVATELIMITED	IBC under Sec 7	16/03/2023	page:96-97 double numbering,	Shiv
19	11/2/2023	Company Petition IB (IBC)	710102015252023		I B ENTERPRISES VS TARC LIMITED	IBC Under Sec 9	14/03/2023	Pgs not clear 27,29,30,33,67 to 118,130 to 156,240,250 to 329,338 to 364,368 to 370,388 to 408,413 to 442,457 to 467,470 to 472,524 to 563,565 to 674,691 to 761,791,807 to 811 volume wise index missed, pgs missed 409,410,832,837, pgs cut 450, pg no 748 &&&&&&a mp;mp; 749 wrong arrange, paste welfare and court fees in blank space on vakaltnama, company master data missed	LOKESH
20	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	15/03/2023	all affidavit back dated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, 1rs court fees missed in vakaltnama,	Sidhath Joshi
21	9/2/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102014672023		MANAK BUILDCON PROJECTS PRIVATE LIMITED VS SPARSH FASHIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	14/03/2023	Pgs missed 420 to 464 according to master index	Mukun Arora
22	14/02/2023	Company Appeal(Companies Act)	710102016112023		MANAK BUILDCON PROJECTS PRIVATE LIMITED VS SPARSH FASHIONS PRIVATE LIMITED	Rule 11 of NCLT	14/03/2023	Wrong section select, Incomplete documents uploaded contact registry	Sheetal
23	16/02/2023	Company Petition IB (IBC)	710102016672023		CARRYCON INDIA LIMITED VS SPARSH FASHIONS PRIVATE LIMITED	IBC Under Sec 10	14/03/2023	Vakaltnama not clear,	SANJEEV KUMAR
24	15/02/2023	Company Petition IB (IBC)	710102016282023		OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS VIDHATA METAL PRIVATE LIMITED	IBC under Sec 7	17/03/2023	irp registration certificate missed,	Mr. Lzafeer Ahmad

25	17/02/2023	Company Petition IB (IBC)	710102016842023		VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	14/03/2023	estamp missed with page 197, page:218-222, 244, 266-269, 325-328 estamp paper missed, page:375, 382, 383-396, 448, 568-569, 743-744, 752-775, 827, 830, 835, 838-839, 840, 877, 903, 1006, 1052-1053, 1055, 1058, 1059, 1060, 1062, 1081, 1084-1105, 1108-1111, 1196-1218, 1529-1539, 1554-1561, 1645, 1648-1649, 1657, 1659, 1727-1751, 1943, 1954-1958,2040-2044, 2048-2050, 2047, 2239, 2240, not clear, page:896, 906,907, 909, 916, 918, 920, 923, 952, 955, 961, 1024-1025, 1994-2000, cut, page:1540-1552 missed, payment missed, etc	Nilotpal Shyam
26	17/02/2023	Company Appeal(Companies Act)	710102016902023		VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	Sec 252 (3)	15/03/2023	Pgs not clear 41 to 65,76,119, pgs in hindi 159 to 172,174 to 202,204,205, mentioned Hindi pg no on English type copy	KETAN MADAN
27	20/02/2023	Company Petition IB (IBC)	710102017472023		SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	Sec 60(5)	14/03/2023	page number 154-157,178-199,205,220-221 not clear page double page numbering and case type and section wrong please contact to registry main case not link	KUNAL TANDON
28	17/02/2023	Company Petition IB (IBC)	710102016952023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	IBC under Sec 7	14/03/2023	25rs advocate welfare and 3rs court fee missed,	CUSTOS
29	17/02/2023	Company Petition (Companies Act)	710102017192023		SUCHITRA NAUTIYAL VS HARASHA PHARMA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 59,Application under any other provisions	17/03/2023	Kindly mentioned read with in index	RISHABH JAIN
30	21/02/2023	Company Petition IB (IBC)	710102018002023		SURESH KUMAR JAIN VS HARASHA PHARMA PRIVATE LIMITED	Section 94(1)	15/03/2023	Sign missed in every pgs of petition, pgs not clear 174 - 85, 210, 25rs welfare &&&&&&a mp;&&1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry,	RISHI
31	21/02/2023	Company Petition IB (IBC)	710102018012023		INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	15/03/2023	cover page heading wrong according to your pdf. contact to registry	PAWAN
32	21/02/2023	Company Petition IB (IBC)	710102018082023		GUPTA SHUTTERING STORE VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	15/03/2023	pgs not clear :205- 221, not clear,	Gursat
33	21/02/2023	Company Petition IB (IBC)	710102018022023		KAILASH CHAND JAIN VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	16/03/2023	page: 69,Not clear, page:198 notary missed, 1rs court fee has been misplaced(paste on blank side of vakalatnama)etc	RISHI
34	21/02/2023	Company Petition IB (IBC)	710102017982023		RANI JAIN VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	16/03/2023	petition every pages sign missed, page:20-22 notary missed, page:114-123, 151, 181-182, not clear, 2rs court fee has been misplaced(paste on blank side of vakalatnama)etc	RISHI
35	21/02/2023	Company Petition IB (IBC)	710102018052023		ANURADHA JAIN VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	15/03/2023	pgs not clear 43 to 52,83,84,110,115 to 137,162,176 to 180,25rs welfare &&&&&&a mp;&& 1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry,	RISHI

36	21/02/2023	Company Petition IB (IBC)	710102018062023		MANISH BHASKAR VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	15/03/2023	true copy sign missed in annexures,pgs not clear 64 to 73,104,105,132,137 to 159,182,184,198 to 202,25rs welfare &&&&&&&a mp;&& 1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry,	RISHI
37	25/02/2023	Company Petition (Companies Act)	710102019282023		ZEENAT KAUSER AND ORS VS INDIAN OIL CORPORATION LTD AND ANR	Sec. 59	15/03/2023	Company master data and MoA &&&&&&a mp;&& AoA missed of respondent company, 3rs court fees missed in both vakaltnama (Wrong jurisdiction)	Azka Ahmed
38	23/02/2023	Company Appeal(Companies Act)	710102018602023		ZEENAT KAUSER AND ORS VS INDIAN OIL CORPORATION LTD AND ANR	Sec 252 (3)	14/03/2023	Wrong case type select, master index missed in 1st volume &&&& council detail missed in index, pg no 63 &&&& 64 missed, pgs not clear 111,112,true copy stamp missed in annexures &&"	Sumit
39	25/02/2023	Company Petition (Companies Act)	710102019262023		ZEENAT KAUSER AND ORS VS HINDUSTAN UNILIVER LTD AND ANR	Sec. 59	15/03/2023	Company master data and MoA &&&&&& AoA missed of respondent company, 3rs court fees missed in both vakaltnama (Wrong jurisdiction)	Azka Ahmed
40	23/02/2023	Company Appeal(Companies Act)	710102018592023		ZEENAT KAUSER AND ORS VS HINDUSTAN UNILIVER LTD AND ANR	Sec 252 (3)	15/03/2023	Pgs not clear 51,income tax advance service missed	Manoj
41	25/02/2023	Company Petition (Companies Act)	710102019302023		REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	15/03/2023	Pgs not clear 128 to 130,250,251,252,263,270,283 wrong serial no on annexresss, make one pdf after that upload the petition, company master data missed	Sonika Bharati
42	25/02/2023	Company Petition (Companies Act)	710102019272023		JUNAID AFTAB AND ANR VS HINDUSTAN UNILIVER LTD AND ANR	Sec. 59	15/03/2023	Pgs not clear 30,31, paste welfare in blank space on vakaltnama, 3rs court fees missed in vakaltnama, MoA &&&&&&a mp;&& AoA &&&&&&a mp;&& company master data missed of respondent ((Wrong jurisdiction)	Azka Ahmed
43	1/3/2023	Company Petition IB (IBC)	710102020402023		K R CHOUDHARY METALS PRIVATE LIMITED VS ALCOBEX METALS LIMITED	IBC Under Sec 9	14/03/2023	proof of service missed, list of dates and events missed, e-stamp paper missed with both affidavit, page:15-16 dim, page:17-21not clear, etc	ANINDITA MITRA

44	4/3/2023	Company Petition IB (IBC)	710102021132023		MR. SATYABRATA MITRA & ORS. VS EARTH TOWNE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	20/03/2023	Pg no 79,105 affidavit cut, pgs not clear 411 to 420,460 to 480,498,502,534,544,580 to 585,645 to 654,686,742 to 744,775,781,782,890,959,102 4,1032 to 1038,1235,1276,1277,1288 to 1294,1314,1315,1535,1583 to 1585,1615,1617,1625,1712,1715,1730,1736,1737,1776 to 1794 pgs cut 505,529, pg no 903 to 925,936 to 950,1208 to 1217 &&&&&&&a mp;∓ not clear, wrong arrange, volume 8 wrong pagination according to index, volumes missed	Shaurya Shyam
45	2/3/2023	Company Petition IB (IBC)	710102020792023		SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS KKSPUN INDIA LIMITED	IBC under Sec 7	14/03/2023	Copy of the Board Resolution missing and some annexures not marked as True copy.	ASAV RAJAN ARORA
46	7/3/2023	Company Petition (Companies Act)	710102022072023		REGIONAL DIRECTOR (NR) MINISTRY OF CORPORATE AFFAIRS VS JARUL INFRASTRUCTURE PRIVATE LIMITED	Sec 233 (5)	14/03/2023	Synopsis/list of dates &&&& events missed, remove double serial no from annexures,pgs not clear 265 to 280,290,291,304 to 318,356 to 370,379 to 381,398 to 411,418 to 432,438 to 452,484 pg no 436 &&&& 437,508 to 522,532 to 534,537,538 to 544, wrong arrange, wrong pagination after pg no 488, remove application from petition,MoA &&&& AoA and Company master data missed,vakaltnama missed, proof of service missed	SANJAY
47	6/3/2023	Company Petition IB (IBC)	710102021652023		WALIA TREXIM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	IBC Section 59	20/03/2023	page:23, 62-69, 73-80, 80e, 80g, not clear, etc	DEEPALI MITTAL
48	8/3/2023	Company Petition (Companies Act)	710102022152023		KULDEEP KUMAR DHAR VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14/03/2023	Pgs not clear 76 to 80,83,177, pg no 185 missed, pgs in hindi 202, pg no 237 cut, remove application of section 242 from the petition	RAKESH KUMAR
49	9/3/2023	Company Appeal(Companies Act)	710102022262023		KULDEEP KUMAR DHAR VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Application under any other provisions	14/03/2023	Wrong section select, synopsis missed, pg no 144 missed, wrong jurisdiction according to master data	SAMEER
50	10/3/2023	Company Appeal(Companies Act)	710102022792023		KULDEEP KUMAR DHAR VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Sec 252 (1)	16/03/2023	Pgs not clear 43,68,69	ASHISH
51	10/3/2023	CA(A) Merger and Amalgamation(Companies Act)	710102022562023		NEW LINE BUILDTECH PRIVATE LIMITED VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Application under any other provisions	16/03/2023	Wrong section select,council detail missed in master index,memo of parties /brief synopsis/list of dates &&&& events missed, 2nd volume separate index missed, pg no 226 wrong arrange, master data missed,MoA &&&& AoA missed of others company	Pranav V Shankar
52	11/3/2023	Contempt Petition (IBC)	710102022952023		PRAMOD KUMAR GUPTA VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	21/03/2023	list of dates and events and brief synopsis missed section wrong technically	Deepak

53	11/3/2023	Company Petition (Companies Act)	710102022922023		CRAYONS ADVERTISING PRIVATE LIMITED VS VINOD ZUTSHI	Rule 11 of NCLT	16/03/2023	Wrong section select,synopsis/list of dates &&& events missed, serial no missed in index, council sign missed in index, incomplete documents uploaded	Shagun Shahi Chugh
54	14/03/2023	Company Petition IB (IBC)	710102023602023		LIGARE AVIATION LIMITED VS RELIGARE ENTERPRISES LIMITED	IBC under Sec 7	15/03/2023	page:123-131, 132, 135-136, 138, 140, 141, 143, 145-152, not clear,	Zeyaul Haque
55	13/03/2023	Company Petition IB (IBC)	710102023512023		BELLATRIX LOGISTICS PRIVATE LIMITED THROUGH LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	20/03/2023	supporting affidavit missed with 10rs estamp paper, etc	Mansij
56	11/3/2023	Company Appeal(Companies Act)	710102023042023		BELLATRIX LOGISTICS PRIVATE LIMITED THROUGH LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	16/03/2023	Pgs not clear 56,65	PUNEET
57	13/03/2023	Company Petition IB (IBC)	710102023352023		DESTINATION MATERNITY APPAREL PRIVATELIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	20/03/2023	memo of parties missed, page:146 not clear, (multiple petition uploaded remove old document) contact to registry, etc	SAURABH SRIVASTAVA
58	12/3/2023	Company Appeal(Companies Act)	710102023182023		DESTINATION MATERNITY APPAREL PRIVATELIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	16/03/2023	Blank documents uploaded	Narender
59	11/3/2023	Company Petition (Companies Act)	710102023082023		TULSIANI CONSTRUCTIONS AND DEVELOPERSPRIVATE LIMITED VS SHREEHARI REALTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17/03/2023	Fees missed of section 244, pgs not clear 165,175	ROHIT
60	14/03/2023	Company Petition (Companies Act)	710102023652023		ALKA KATYAL VS ULTRATECH TEXTURES PAINTS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20/03/2023	Pgs not clear 62,84,160 to 165,184,201 to 213,241 to 254, remover application from petiton of section 244(1)a, PoA /BR missed with nclt form 12	SHOBHAN MAHANTI
61	13/03/2023	Company Petition IB (IBC)	710102023452023		M/S KHATU SHYAM MEGA MART LLP VS KAKA BAZAR PRIVATE LIMITED	IBC Under Sec 9	20/03/2023	volume wise separate index missed, pgs cut 48, pgs not clear 177,180,187,189 to 191,196,199 to 205,209,211,212,214,216,219, 220,222,225,230,231,232,234, 236,238,249,255,258,260,263, 264,267,268,271,273 to 275,472, true copy sign missed in annexuress, paste welfare &&& court fees in blank space on vakaltnama	Atul Kumar Singh
62	14/03/2023	Company Petition IB (IBC)	710102023542023		SVS MARKETING SANITARYWARE PRIVATELIMITED VS KAJARIA BATHWARE PRIVATE LIMITED	IBC Under Sec 9	20/03/2023	incomplete document, contact to registry, etc	SUNITHA JOHN
63	15/03/2023	Company Petition IB (IBC)	710102024022023		SERGI TRANSFORMER EXPLOSION PREVENTIONTEHCNOLOGI ES PRIVATE LIMITED VS KAJARIA BATHWARE PRIVATE LIMITED	IBC Section 59	20/03/2023	page:43-53, not clear, etc	ADITYA GUPTA
64	13/03/2023	Company Petition IB (IBC)	710102023462023		INTEC CAPITAL LIMITED VS JANHAVI DUGGAL	Section 95(1)	20/03/2023	page:90-102, 108-126, 138-142, 148, 153-154, 156-158, not clear, etc,	INTEC CAPITAL LIMITED

65	14/03/2023	Company Petition IB (IBC)	710102023822023		M/S ONCQUEST LABORATORIES LTD. VS AASHLOK NURSING HOME PRIVATE LIMITED	IBC Under Sec 9	20/03/2023	Pgs not clear 23, pg no not mentioned on typed copy, wrong pagination after pg no 596, pg no 678 repeated,	SONAL ANAND
66	14/03/2023	Company Petition IB (IBC)	710102023632023		ACF SUPPORT SERVICES INDIA PRIVATE LIMITED VS RAHUL VASHISTH	Sec 60(5)	15/03/2023	main case not link with application case type wrong need to sign on every page on application stamp paper not notarized need to true copy on annexure Pg-57,58 not clear need to separate both application court fees missed @ 1 rs	Hemant Chauhan
67	16/03/2023	Company Petition (Companies Act)	710102024442023		SANDEEP BANSAL VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	Application under any other provisions	16/03/2023	Wrongly Filed	Jitish
68	15/03/2023	Company Petition IB (IBC)	710102024272023		KASHYAP ORGANICS PRIVATE LIMITED VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	IBC Under Sec 10	20/03/2023	document not uploaded, contact to registry, etc	Narender
69	15/03/2023	CA(A) Merger and Amalgamation (Companies Act)	710102024172023		AUTOMELA ONLINE SERVICES PRIVATE LIMITED. VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	20/03/2023	AoA missed of full o dreamz entertainment &&& hospitality pvt ltd, pgs not clear 321,322,330 to 334,342 to 358,401,417 to 420, pgs cut 428,472,485 to 500,559 to 561,587, company master data missed	RAKESH KUMAR
70	14/03/2023	Company Petition (Companies Act)	710102023552023		NJC HYDRO POWER LIMITED VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	Sub-Section (1) of Section 66.	20/03/2023	Company master data missed, roc advance service missed, kindly merge in one pdf after that upload the petition	MANOHAR
71	20/12/2022	Cross Application (IBC)	710102105372022	COMPANY PETITION IB (IBC)/2516(ND)2019	BHIM SAIN GOYAL VS RONAK ASHOK SURANI	Application under any other provisions- IBC	17/03/2023	case type wrong section wrong Pg- 2 missed applicant name should be on first number in memo party pdf not clear	PARMOD
72	16/01/2023	Interlocutory Application (I.B.C)	710102006402023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS RONAK ASHOK SURANI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	14/03/2023	memo party missing Pg-109 to 113 not clear	Gulshan Gaba
73	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS RONAK ASHOK SURANI	Sec 43(1) r/w Sec 44 (1)	14/03/2023	due payment other section please contact to registry	Gulshan Gaba
74	28/01/2023	Restoration Application (IBC)	710102011202023	COMPANY PETITION IB (IBC)/138(ND)2020	ARUN MITTAL VS PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Rule 11 of NCLT, 2016	14/03/2023	technically wrong section	SANGEETA BOHRA
75	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Application under any other provisions- IBC	17/03/2023	Memo Party Missing in index and in application	ARV CHAMBERS LAW
76	7/2/2023	Interlocutory Application (I.B.C)	710102013992023	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	22(3)a	16/03/2023	main case number missed in index need to sign on application on every pages	Desai
77	8/2/2023	Interlocutory Application (I.B.C)	710102014322023	COMPANY PETITION IB (IBC)/139(ND)2021	KOTAK MAHINDRA PRIME LIMITED VS GAUTAM SINGHAL	Sec 60(5)	15/03/2023	affidavit incomplete and 14-15 not clear page	SIDDHARTH BAMBHA
78	10/2/2023	Interlocutory Application (I.B.C)	710102014912023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS THREE C INFRA PRIVATE LIMITED	Application under any other provisions- IBC	14/03/2023	Page No 187-191, 226, 254-263, Page Not clear need to upload clear copy please mention true type copy contact to registry	ABHISHEK
79	9/2/2023	Interlocutory Application (I.B.C)	710102014532023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	14/03/2023	Pg-207 ,214, 228 to 231,241 to 256 , not clear please contact to registry	ABHISHEK
80	10/2/2023	Interlocutory Application (I.B.C)	710102015122023	COMPANY PETITION IB (IBC)/204(ND)2021	M/S SUPERTECH LIMITED VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	21/03/2023	in proof of service report filed please contact registry	ARGUS PARTNERS
81	11/2/2023	Interlocutory Application (I.B.C)	710102015412023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	14/03/2023	Page No. 172-176 Page Not Clear please contact to registry	ABHISHEK

82	10/2/2023	Interlocutory Application (I.B.C)	710102015182023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	17/03/2023	page no.91-98,100-111,113-118,120-129,131-140,142-159,161-166, not clear page applicant name should be first case title	DINESH CHAWLA
83	13/02/2023	Interlocutory Application (I.B.C)	710102015732023	COMPANY PETITION IB (IBC)/1083(PB)2018	M. SEKAR VS RESOLUTION PROFESSIONAL ADEL LANDMARK LTD	Sec 60(5)	21/03/2023	need to True Copy Sign annexure	Riju Mani Talukdar
84	15/02/2023	Interlocutory Application (I.B.C)	710102016172023	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS SNG TRADING COMPANY PRIVATE LIMITED	Sec 60(5)	20/03/2023	applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal contact to registry	Kumar Anurag
85	20/02/2023	Interlocutory Application (I.B.C)	710102017512023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL FOR THREE C PROJECTS PVT LTD VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	14/03/2023	page number 189-193,228,256-257,398-407,410,424-425, not clear page and page number double after 176 please mention true type copy	ABHISHEK
86	21/02/2023	Interlocutory Application (I.B.C)	710102018152023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	15/03/2023	memo party Paste on Top in Index before Application please contact to registry	Vishal Gupta
87	18/02/2023	Interlocutory Application (I.B.C)	710102017422023	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS PUMA REALTORS	Rule 11 of NCLT, 2016	21/03/2023	section wrong , pagination not done in pdf	Smriti
88	21/02/2023	Interlocutory Application (I.B.C)	710102017892023	COMPANY PETITION IB (IBC)/1311(ND)2018	DEEPAK KHANDELWAL VS FE AAGROCHEM PVT.LTD	Regulation 44(2), Liquidation process Regulation, 2016	21/03/2023	pagination not done in pdf according	AKARSH KASHYAP
89	22/02/2023	Miscellaneous Application (IBC)	710102018512023	COMPANY PETITION IB (IBC)/1887(ND)2019	RK BHARANI VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Rule 11 of NCLT, 2016	15/03/2023	case type wrong main case wrong in pdf	Rajendra
90	24/02/2023	Interlocutory Application (I.B.C)	710102018922023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	16/03/2023	page no. 355, 362-366, Page Not clear	Sajeve Bhushan Deora
91	23/02/2023	Interlocutory Application (I.B.C)	710102018882023	COMPANY PETITION IB (IBC)/100(ND)2019	PICO DEEPALI OVERLAYS CONSORTIUM VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Sec 60(5)	17/03/2023	memo party missed in index and in application	Ginny J. Rautray
92	23/02/2023	Interlocutory Application (I.B.C)	710102018842023	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Sec 30	16/03/2023	page number-234, not clear page	KARAN
93	27/02/2023	Interlocutory Application (I.B.C)	710102019662023	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF ROYAL WOOD PVT. LTD. VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Sec 54(1)	16/03/2023	volume wise index missing and page number 44-47,114,124-127, 191,,211-213,230,,263, not clear page and welfare @ 25 rs and court fee @ rs 3 missing	Sumit
94	26/02/2023	Miscellaneous Application (IBC)	710102019472023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	15/03/2023	wrong section and case type wrong, wrong efile-contact to registry, etc	Ramesh Chandra Mishra
95	24/02/2023	Company Application(Companies Act)	710102018932023	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	ASHOK MANCHNADA VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Rule 11 of NCLT	21/03/2023	applicant name should be first at cause title at the portal	PRATEEK
96	28/02/2023	Interlocutory Application (I.B.C)	710102019872023	TRANSFER APPLICATION (IBC)/43(PB)2022	EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/03/2023	memo party missing in index and in application page number 3 cut page	Vidhisha Haritwal
97	26/02/2023	Interlocutory Application (I.B.C)	710102019512023	COMPANY PETITION IB (IBC)/72(ND)2022	DEEPIKA BHUGRA PRASAD VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	20/03/2023	voulme-1 index pagination missed	Akshay

98	28/02/2023	Interlocutory Application (I.B.C)	710102019942023	COMPANY PETITION IB (IBC)/1932(ND)2019	POFISOR SERVICES PRIVATE LIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	14/03/2023	address missed in affidavit	ANAND
99	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Rule 11 of NCLT, 2016	20/03/2023	Section Wrong According your Index and Page No. 11-30, 39-41 , 45, 47, Page Not Clear and Page 31 Missing in PDF please contact to registry	Rajiv Malik
100	3/3/2023	Interlocutory Application (I.B.C)	710102020822023	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHISH NANDA VS BHUPENDER KUMAR SINGH & ORS	Sec 60(5)	20/03/2023	Page No. 67 to 98 , Not Clear pagination not done in vakalatnama in index	Adya
101	1/3/2023	Interlocutory Application (I.B.C)	710102020192023	COMPANY PETITION IB (IBC)/300(PB)2020	COL. RISHI SHARMA VS SARE GURUGRAM PVT LTD	Sec 60(5)	20/03/2023	affidavit back date	Ricky
102	1/3/2023	Interlocutory Application (I.B.C)	710102020372023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	20/03/2023	Page No. 192-266 Page Not Clear please upload clear copy	Mani Gupta
103	1/3/2023	Interlocutory Application (I.B.C)	710102020332023	COMPANY PETITION IB (IBC)/17(ND)2019	SHYORAJ SHARMA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	14/03/2023	Applicant Name Should be on First Page in Memo Party	Kumar Mihir
104	2/3/2023	Interlocutory Application (I.B.C)	710102020602023	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS WAAMAN PRODUCTS PVT. LTD	Sec 60(5)	16/03/2023	section wrong according your pdf please contact to registry	Dharmik Barot
105	3/3/2023	Interlocutory Application (I.B.C)	710102020812023	COMPANY PETITION IB (IBC)/375(PB)2018	KRISHAN LALL & ANR VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	21/03/2023	pg-98 to 111not clear	Shivansh Soni
106	2/3/2023	Interlocutory Application (I.B.C)	710102020772023	COMPANY PETITION IB (IBC)/266(ND)2019	COMMITTEE OF CREDITORS OF HORIZON BUILDCON PRIVATE LTD. THROUGH MR. JAGANNATH KAR VS HORIZON BUILDCON PRIVATE LIMITED	Sec 60(5)	17/03/2023	stamp paper missed and true copy sign missed some pages	Aditya Nayyar
107	7/3/2023	Interlocutory Application (I.B.C)	710102022142023	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILE INDUSTRIES LIMITED VS HORIZON BUILDCON PRIVATE LIMITED	Sec 30	14/03/2023	page no. 192,232,233,398 not clear	aditya gauri
108	7/3/2023	Interlocutory Application (I.B.C)	710102021852023	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Rule 11 of NCLT, 2016	15/03/2023	Document Merge in One PDF and True Copy Sign Missing	PRATIUSH PRATIK
109	7/3/2023	Interlocutory Application (I.B.C)	710102022092023	COMPANY PETITION IB (IBC)/440(ND)2021	IDBI TRUSTESHIP SERVICES LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	14/03/2023	memo party missing and 363-369,418,420,422,426-478,482-495,496-497, not clear page and 405-407 hindi page	Atul Sharma
110	9/3/2023	Interlocutory Application (I.B.C)	710102022392023	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATION SYSTEMS PVT LTD VS TRIUMPH REALTY PRIVATE LIMITED	Sec 60(5)	14/03/2023	need to sign every page in application	Gaurav
111	15/02/2023	Interlocutory Application (I.B.C)	710102016152023	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS BLUEBIRD SOFTWARE PRIVATE LIMITED	Sec 60(5)	20/03/2023	"applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal contact to registry "	Kumar Anurag
112	9/3/2023	Miscellaneous Application (IBC)	710102022412023	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Any other provision - Govt body	14/03/2023	case type wrong and section wrong and memo party missing and sign missing in application page and affidavit address mismatch of stamp paper and welfare missing in vakalatnama	TARUN KUMAR

113	9/3/2023	Interlocutory Application (I.B.C)	710102022492023	COMPANY PETITION IB (IBC)/2070(ND)2019	CINE INDIA VS INSTAPOWEE LIMITED	Application under any other provisions- IBC	14/03/2023	case type wrong and section wrong	BHAVESH KUMAR SHARMA
114	9/3/2023	Interlocutory Application (I.B.C)	710102022322023	COMPANY PETITION IB (IBC)/1397(PB)2019	SYNDICATE STEEL TRADER VS NARENDER KUMAR SHARMA	Sec 60(5)	14/03/2023	sign missing in application page and affidavit address mismatch of stamp paper and 57-64 not clear page and welfare missing	ANSHUJ DHINGRA
115	9/3/2023	Interlocutory Application (I.B.C)	710102022272023	RESTORATION APPLICATION (IBC)/98(PB)2022	JITENDRA V KIKAVAT VS BANK OF BARODA	Rule 11 of NCLT, 2016	14/03/2023	main case number wrong	Ankit Parashar
116	9/3/2023	Interlocutory Application (I.B.C)	710102022292023	COMPANY PETITION IB (IBC)/1397(PB)2019	LAXMI STEELS VS NARENDER KUMAR SHARMA	Sec 60(5)	14/03/2023	sign missing in application page and affidavit address mismatch of stamp paper and page number 56-79 not clear page and welfare missing	ANSHUJ DHINGRA
117	7/3/2023	Company Appeal (IBC)	710102022102023	COMPANY PETITION IB (IBC)/934(PB)2018	PAWAN KUMAR GARAG VS PUMA REALTORS	Rule 11 of NCLT, 2016	21/03/2023	case type wrong section wrong Pg- 12 to 15,54,hindi Pg-16,52 not clear	Smriti
118	10/3/2023	Interlocutory Application (I.B.C)	710102022752023	COMPANY PETITION IB (IBC)/1031(ND)2018	RALCO FINANCE AND INVESTMENT PVT. LTD. VS SAJEVE BHUSHAN DEORA LIQUIDATOR FOR NOSLAR INTERNATION LIMITED	Sec 60(5)	14/03/2023	address missing in affidavit and page number 32 not clear page	RAKESH KUMAR
119	10/3/2023	Interlocutory Application (I.B.C)	710102022762023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14/03/2023	counsel detail missing index	Khushboo Shah
120	10/3/2023	Interlocutory Application (I.B.C)	710102022572023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14/03/2023	counsel detail missing and welfare and court fee missing	Khushboo Shah
121	9/3/2023	Interlocutory Application (I.B.C)	710102022462023	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Application under any other provisions- IBC	21/03/2023	defect as per advocate	KAMALL AHUJA
122	10/3/2023	Interlocutory Application (I.B.C)	710102022642023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	21/03/2023	rule wrong according your pdf vakalatnama missed	CHANDRA SHEKHAR GUPTA
123	10/3/2023	Interlocutory Application (I.B.C)	710102022682023	COMPANY PETITION IB (IBC)/607(PB)2020	MR. GAURAV CHHABRA VS MR. ABHIMANYU MITTAL	Rule 11 of NCLT, 2016	14/03/2023	section wrong according your pdf and 24-51 blur page and 1 rs. court fee missing and true copy missing	Anjaneya
124	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14/03/2023	counsel detail missing and stamp paper missing	Khushboo Shah
125	10/3/2023	Interlocutory Application (I.B.C)	710102022622023	COMPANY PETITION IB (IBC)/280(ND)2022	SHAMSHER BAHADUR SINGH VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Application under any other provisions- IBC	14/03/2023	16-17 not clear PAGE	SHAMSHER BAHADUR SIN
126	10/3/2023	Interlocutory Application (I.B.C)	710102022822023	COMPANY PETITION IB (IBC)/607(PB)2020	MRS. MONIKA SHARMA VS MR. ABHIMANYU MITTAL	Rule 11 of NCLT, 2016	14/03/2023	page number missing in index and 1rs. court fee missing and true copy missing	Anjaneya
127	10/3/2023	Interlocutory Application (I.B.C)	710102022692023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14/03/2023	counsel detail missing and page number missing after 54 page	Khushboo Shah
128	10/3/2023	Interlocutory Application (I.B.C)	710102022772023	COMPANY PETITION IB (IBC)/607(PB)2020	MR. ROHIT GULATI VS MR. ABHIMANYU MITTAL	Rule 11 of NCLT, 2016	14/03/2023	section wrong according your pdf and rs. 1 court fee missing and true copy missing in annexure page	Anjaneya

129	10/3/2023	Interlocutory Application (I.B.C)	710102022672023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14/03/2023	counsel detail missing and welfare and court fee missing and affidavit address mismatch of stamp paper	Khushboo Shah
130	10/3/2023	Interlocutory Application (I.B.C)	710102022602023	COMPANY PETITION IB (IBC)/1358(ND)2019	MR. SHAILESH BHALCHANDRA DESAI VS MR. SARVJIT SINGH (SUSPENDED DIRECTOR OF CORPORATE DEBTOR)	19(2)	14/03/2023	page number missing after 46 page	Khushboo Shah
131	10/3/2023	Interlocutory Application (I.B.C)	710102022802023	COMPANY PETITION IB (IBC)/452(ND)2017	JINDAL BUILDSYS LTD. VS DEBASHISH NANDA (LIQUIDATOR) & ORS.	Rule 11 of NCLT, 2016	14/03/2023	32-42 ,68 ,not clear page and section not mention in index and true copy missing	Himanshu Satija
132	10/3/2023	Interlocutory Application (I.B.C)	710102022712023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14/03/2023		Khushboo Shah
133	10/3/2023	Interlocutory Application (I.B.C)	710102022852023	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Application under any other provisions- IBC	15/03/2023	Address Missing in Affidavit	Richa
134	11/3/2023	Interlocutory Application (I.B.C)	710102022982023	COMPANY PETITION IB (IBC)/607(PB)2020	M/S COOL CLOUD COMMUNICATION PVT. LTD. VS MR. ABHIMANYU MITTAL	Rule 11 of NCLT, 2016	15/03/2023	section wrong according your pdf and page number not mention in index and 25-45,49-53,50, not clear page and and 57 translate to english	Anjaneya
135	11/3/2023	Interlocutory Application (I.B.C)	710102022942023	COMPANY PETITION IB (IBC)/1383(PB)2018	COL HARJIT SINGH BHAGAT & ORS VS VIVEK GUPTA & ANR	Sec 60(5)	15/03/2023	pdf not clear	MOHIT NANDWANI
136	12/3/2023	Company Application(Companies Act)	710102023152023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED VS VIVEK GUPTA & ANR	Application under any other provisions	14/03/2023	please choose Application under any other provisions	ANUBHAV
137	13/03/2023	Interlocutory Application (I.B.C)	710102023412023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS VIVEK GUPTA & ANR	Sec 12(2)	15/03/2023	36-37, not clear page	Khushboo Shah
138	13/03/2023	Interlocutory Application (I.B.C)	710102023192023	COMPANY PETITION IB (IBC)/3084(ND)2019	SUDHANSHU GUPTA VS VIVEK GUPTA & ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	15/03/2023	sig missing in application page and stamp paper and affidavit missing and applicant sign missing	Pankaj
139	11/3/2023	Interlocutory Application (I.B.C)	710102023122023	COMPANY PETITION IB (IBC)/900(ND)2022	VIVEK PARTI VS VIVEK GUPTA & ANR	Application under any other provisions- IBC	15/03/2023	89-96 not clear page	KARAN
140	11/3/2023	Interlocutory Application (I.B.C)	710102023062023	COMPANY PETITION IB (IBC)/983(ND)2020	MR. ASHISH SINGH RP M/S VIBRANT BUILDWELL PRIVATE LIMITED VS LALIT MODI	Application under any other provisions- IBC	15/03/2023	page no.95-98 not clear page	ABHISHEK
141	11/3/2023	Interlocutory Application (I.B.C)	710102023092023	COMPANY PETITION IB (IBC)/899(ND)2022	VIVEK PARTI VS LALIT MODI	Application under any other provisions- IBC	15/03/2023	page no.86-102 not clear page	KARAN
142	13/03/2023	Miscellaneous Application (IBC)	710102023212023	COMPANY PETITION IB (IBC)/946(ND)2019	WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED VS WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	15/03/2023	need to additional	Dinesh P Rajbhar
143	11/3/2023	Interlocutory Application (I.B.C)	710102023112023	COMPANY PETITION IB (IBC)/895(ND)2022	VIVEK PARTI VS WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	15/03/2023	page number 50,84,86-92 not clear page	KARAN
144	11/3/2023	Interlocutory Application (I.B.C)	710102023102023	COMPANY PETITION IB (IBC)/902(ND)2022	VIVEK PARTI VS WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	15/03/2023	date missing stamp paper and 94-96,98-102, not clear page	KARAN
145	13/03/2023	Interlocutory Application (I.B.C)	710102023532023	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	Sec 60(5)	15/03/2023	true copy missing and stamp paper missing and applicant name should be first case title and sign missing in application page	ADARSH KUMAR GUPTA
146	13/03/2023	Interlocutory Application (I.B.C)	710102023472023	COMPANY PETITION IB (IBC)/2131(PB)2019	M/S DINESH SANITARY STORE VS KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	15/03/2023	case type wrong	MANOJ

147	14/03/2023	Interlocutory Application (I.B.C)	710102023562023	COMPANY PETITION IB (IBC)/355(ND)2020	GAURAV SRIVASTAVA RP FOR MAC ROOF INDIA PVT LTD VS KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	16/03/2023	affidavit address mismatch of stamp paper	Indrajeet Singh
148	14/03/2023	Interlocutory Application (I.B.C)	710102023782023	COMPANY PETITION IB (IBC)/1337(ND)2019	STANDARD STRIPS INDIA LTD. VS OSWAL PUMPS LTD.	Rule 11 of NCLT, 2016	20/03/2023	case type wrong and section wrong	MD. JAHANNAWAZ ALAM
149	13/03/2023	Interlocutory Application (I.B.C)	710102023492023	COMPANY PETITION IB (IBC)/2185(ND)2019	SUN CONTROL SYSTEMS VS AARCITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	15/03/2023	page no.46, not clear page	BHUVAN
150	13/03/2023	Interlocutory Application (I.B.C)	710102023302023	COMPANY PETITION IB (IBC)/42(ND)2023	MRS. NEETA BANSAL VS CANARA BANK	Sec 60(5)	15/03/2023	due payment other section and affidavit address mismatch of stamp paper and double page numbering	CHANDRA SHEKHAR GUPTA
151	14/03/2023	Interlocutory Application (I.B.C)	710102023892023	COMPANY PETITION IB (IBC)/139(ND)2021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS SHARDA CHANDRA GOEL	Sec 43(1) r/w Sec 44 (1)	15/03/2023	page no.115,123,144 to 179,80 to 114 not clear page	Vishal
152	13/03/2023	Interlocutory Application (I.B.C)	710102023482023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 66(1)	16/03/2023	section wrong according your pdf and page no.251-254, not clear page	Khushboo Shah
153	13/03/2023	Interlocutory Application (I.B.C)	710102023442023	COMPANY PETITION IB (IBC)/828(ND)2022	PRABHAKAR KUMAR VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	15/03/2023	section not mention in index	PRABHAKAR KUMAR
154	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	16/03/2023	main case wrong	Pradeep Kumar
155	10/3/2023	Interlocutory Application (I.B.C)	710102022882023	COMPANY PETITION IB (IBC)/42(ND)2023	MRS. NEETA BANSAL VS CANARA BANK	Sec 60(5)	21/03/2023	section wrong according your pdf	CHANDRA SHEKHAR GUPTA
156	11/3/2023	Interlocutory Application (I.B.C)	710102023032023	COMPANY PETITION IB (IBC)/2469(ND)2019	M/S NIMIT BHILDERS PVT LTD VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Rule 11 of NCLT, 2016	16/03/2023	case type wrong contact to registry, etc	DIKSHA GOSWAMI
157	14/03/2023	Interlocutory Application (I.B.C)	710102023812023	COMPANY PETITION IB (IBC)/190(PB)2017	GOVERNMENT OF GUJARAT VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	16/03/2023	30-34 not clear page and sign missing in application page and 3rs. court fee missing and stamp paper missing	SHASHANK
158	11/3/2023	Interlocutory Application (I.B.C)	710102022972023	COMPANY PETITION IB (IBC)/306(ND)2022	EXERT BUILDCON PVT LTD VS PUSHPA BUILDERS LIMITED	Sec 60(5)	15/03/2023	page no.26-29,34,49,51,53-72,76,80, not clear page	Manish
159	11/3/2023	Interlocutory Application (I.B.C)	710102022992023	COMPANY PETITION IB (IBC)/1089(ND)2018	SANDEEP KUMAR BHATT VS GAURAV AGRAWAL	Sec 60(5)	15/03/2023	page no.48-51,not clear page and 67-71 translate to english and page no.1-3 not mention in index	Sandeep
160	11/3/2023	Interlocutory Application (I.B.C)	710102023022023	COMPANY PETITION IB (IBC)/996(ND)2020	VINAY KUMAR SINGHAL VS GAURAV AGRAWAL	Application under any other provisions- IBC	15/03/2023	page no.14 not clear page	ABHISHEK
161	11/3/2023	Interlocutory Application (I.B.C)	710102023052023	COMPANY PETITION IB (IBC)/79(ND)2021	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS GAURAV AGRAWAL	Application under any other provisions- IBC	15/03/2023	affidavit address mismatch of stamp paper and 20-22 not clear page	ABHISHEK
162	12/3/2023	Interlocutory Application (I.B.C)	710102023162023	COMPANY PETITION IB (IBC)/822(ND)2021	VIVEK SHARMA RESOLUTION PROFESSIONAL VS SANDEEP KASHYAP	Sec 60(5)	15/03/2023	true copy missing in annexure page	Vivek Sharma
163	15/03/2023	Interlocutory Application (I.B.C)	710102024062023	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GUPTA VS SANDEEP KASHYAP	Sec 60(5)	16/03/2023	section not mention in index and affidavit address mismatch of stamp paper and page no. 55-63 not mention in index	RAKESH KUMAR
164	15/03/2023	Interlocutory Application (I.B.C)	710102024112023	COMPANY PETITION IB (IBC)/828(ND)2022	PRABHAKAR KUMAR VS SANDEEP KASHYAP	Application under any other provisions- IBC	16/03/2023	page no.33-37 not clear page and 50-51 cut page	PRABHAKAR KUMAR
165	15/03/2023	Interlocutory Application (I.B.C)	710102024092023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS SANDEEP KASHYAP	Sec 60(5)	16/03/2023	page no.97-106 not clear page and affidavit address mismatch of stamp paper	RAKESH KUMAR

166	14/03/2023	Interlocutory Application (I.B.C)	710102023912023	COMPANY PETITION IB (IBC)/686(ND)2019	ANAND SONBHADRA RESOLUTION PROFESSIONAL M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS SANDEEP KASHYAP	Sec 12(2)	16/03/2023	true copy missing in annexure page	aditya gauri
167	15/03/2023	Interlocutory Application (I.B.C)	710102024042023	TRANSFER APPLICATION (IBC)/44(PB)2022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	16/03/2023	section wrong and section not mention in index	vidit jain
168	15/03/2023	Interlocutory Application (I.B.C)	710102023972023	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD9 APARTMENT OWNERS ASSOCIATION VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	16/03/2023	affidavit address mismatch of stamp paper	ABHINAV SHARMA
169	15/03/2023	Interlocutory Application (I.B.C)	710102024202023	COMPANY PETITION IB (IBC)/284(PB)2021	SAGUNA CHATURVEDI VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	17/03/2023	29-33 not clear page and sign missing in application page	Apoorva Thakral
170	15/03/2023	Interlocutory Application (I.B.C)	710102024282023	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN (APPLICATION UNDER SECTION 60(5)(B)) VS PAWAN KUMAR	Sec 60(5)	16/03/2023	page no.32-38 cut page	MOHD NAZIM KHAN
171	15/03/2023	Interlocutory Application (I.B.C)	710102024182023	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS PAWAN KUMAR	Application under any other provisions- IBC	17/03/2023	memo party missing and 25-34 not clear page	Arvind Garg
172	15/03/2023	Interlocutory Application (I.B.C)	710102024362023	COMPANY PETITION IB (IBC)/1096(PB)2018	GAGANDEEP SERVICES PVT. LTD. VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	17/03/2023	65-73,151-152, not clear page	Gaurav Singh
173	15/03/2023	Interlocutory Application (I.B.C)	710102023942023	COMPANY PETITION IB (IBC)/266(ND)2019	KAVERI SAHKARI AWAS SAMITI LIMITED VS ANIL TAYAL	Sec 60(5)	17/03/2023	index missing and sign missing application page and stamp paper missing and notary missing in affidavit	Akhil
174	15/03/2023	Interlocutory Application (I.B.C)	710102024162023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS ANIL TAYAL	Application under any other provisions- IBC	17/03/2023	page number 30 hindi page and page no. 39-44,56-57,not clear page	SUMAN
175	15/03/2023	Company Application(Companies Act)	710102024212023	COMPANY APPEAL(COMPANIES ACT)/46(ND)2023	ORION STRUCTURING AND DESIGN PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 48	17/03/2023	page no.10 not clear and case type wrong and section wrong	GUNJAN MITTAL
176	15/03/2023	Interlocutory Application (I.B.C)	710102024302023	COMPANY PETITION IB (IBC)/1106(ND)2018	AKASH SHINGHAL VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	20/03/2023	Page No. 19-22 True Copy Sign Missing	AKASH
177	15/03/2023	Interlocutory Application (I.B.C)	710102024142023	COMPANY PETITION IB (IBC)/383(ND)2022	DEVSIRI VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	17/03/2023	section wrong and memo party missing	RAVI NIMESH
178	16/03/2023	Interlocutory Application (I.B.C)	710102024432023	COMPANY PETITION IB (IBC)/996(ND)2020	VINAY KUMAR SINGHAL VS ASCENT BUILDTECH PRIVATE LIMITED	Sec 12(2)	20/03/2023	affidavit incomplete and 18-19 not clear page	ABHISHEK
179	16/03/2023	Interlocutory Application (I.B.C)	710102024462023	COMPANY PETITION IB (IBC)/2095(ND)2019	MUKESH GUPTA RESOLUTION PROFESSIONAL VS ASCENT BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	20/03/2023	section wrong according your pdf	ABHISHEK
180	14/03/2023	Interlocutory Application (I.B.C)	710102023872023	COMPANY PETITION IB (IBC)/1337(ND)2019	STANDARD STRIPS INDIA LTD. VS OSWAL PUMPS LTD.	Rule 11 of NCLT, 2016	20/03/2023	section wrong and case type wrong	MD. JAHANNAWAZ ALAM
181	16/03/2023	Interlocutory Application (I.B.C)	710102024532023	COMPANY PETITION IB (IBC)/383(ND)2022	DINESH SHARMA VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	20/03/2023	memo party missing and applicant sign missing in prayer and 1rs. court fee missing	RAVI NIMESH
182	16/03/2023	Company Application(Companies Act)	710102024422023	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	L. R. BUILDERS PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	20/03/2023	Wrongly Filed Need to be Additional	ISHA ARORA
183	16/03/2023	Company Application(Companies Act)	710102024392023	COMPANY PETITION (COMPANIES ACT)/14(PB)2021	PUNIT MEHTA & ANR VS BUOYANT LOGISTICS SERVICES PRIVATE LIMITED & ORS	Rule 11 of NCLT	20/03/2023	case type wrong	Arjun Sehgal
184	15/03/2023	Company Appeal (IBC)	710102024082023		ETAP AUTOMATION PRIVATE LIMITED VS ASHWINI MEHRA	Sec 42	20/03/2023	wrong section and case type wrong, 3rs court fee missed on vakalatnama, etc	MOHNA M LAL ASSOCIATES
185	17/03/2023	Interlocutory Application (I.B.C)	710102024962023	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	Sec 60(5)	20/03/2023	Memo Party Incomplete	SUREKHA
186	16/03/2023	Interlocutory Application (I.B.C)	710102024592023	COMPANY PETITION IB (IBC)/266(ND)2019	PUNEET BAHRI VS ANIL TAYAL	Sec 60(5)	20/03/2023	31-37 not clear page	Akhil

187	16/03/2023	Interlocutory Application (I.B.C)	710102024652023	COMPANY PETITION IB (IBC)/45(PB)2018	THE ARANYA WELFARE ASSOCIATION VS M/S NUPUR FINVEST PVT LTD	Sec 60(5)	20/03/2023	memo party missing and section wrong and page no. 244,250,273,275-276, not clear page and 253-254 hindi page and 1 rs. court fee missing	ANCHIT
188	16/03/2023	Interlocutory Application (I.B.C)	710102024582023	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	17/03/2023	memo party missing	RAJEEV
189	16/03/2023	Interlocutory Application (I.B.C)	710102024702023	COMPANY PETITION IB (IBC)/375(PB)2018	VRD ASSOCIATES VS SATYA PRAKASH GUPTA	Sec 60(5)	20/03/2023	page no.11-13,16-24,46, not clear page	RAHUL MALHOTRA
190	16/03/2023	Interlocutory Application (I.B.C)	710102024632023	TRANSFER APPLICATION (IBC)/44(PB)2022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	17/03/2023	page numbering missing in index	vidit jain
191	18/03/2023	Restoration Application (IBC)	710102025042023	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD KUMAR SACHDEVA VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	21/03/2023	affidavit address mismatch of stamp paper and 24 page not clear	PARMOD
192	17/03/2023	Interlocutory Application (I.B.C)	710102024752023	COMPANY PETITION IB (IBC)/601(PB)2022	SARVOTTAM ROLLING MILLS PRIVATE LIMITED VS RATHI INDUSTRIES LIMITED	Application under any other provisions- IBC	20/03/2023	Section Not Mentioned in Index and Application	Deepak Singh
193	17/03/2023	Interlocutory Application (I.B.C)	710102024972023	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	Sec 60(5)	20/03/2023	Memo Party Incomplete	SUREKHA
194	17/03/2023	Interlocutory Application (I.B.C)	710102024792023	COMPANY PETITION IB (IBC)/192(ND)2021	MR. ALOK KUMAR AGARWAL VS TARA ALLOYS LIMITED	Application under any other provisions- IBC	21/03/2023	Main Case year Wrong in Memo Party	Shashank Agarwal
195	17/03/2023	Interlocutory Application (I.B.C)	710102024872023	COMPANY PETITION IB (IBC)/938(PB)2018	ARUN RATHI VS AJIT KUMAR	Sec 60(5)	20/03/2023	Index Missing and Memo Party Missing and page No. 71-75 Need to English Translate Copy	Sumesh
196	16/03/2023	Interlocutory Application (I.B.C)	710102024572023	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	20/03/2023	section wrong and merge into one pdf	Munish Mehta
197	17/03/2023	Interlocutory Application (I.B.C)	710102024942023	COMPANY PETITION IB (IBC)/937(PB)2018	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS M/S UNITECH MACHINES LIMITED	Sec 60(5)	20/03/2023	Counsel Sign Missing in Prayer and Page No. Missing on E-Stamp Paper and page No. 12, 35, Need to English Translate Copy and Date Missing in Vakalatnama	ANAND
198	17/03/2023	Interlocutory Application (I.B.C)	710102024992023	COMPANY PETITION IB (IBC)/896(ND)2022	ANUP KUMAR VS PARVINDER SINGH	Application under any other provisions- IBC	20/03/2023	All PDF Not Clear	SHANKARI MISHRA
199	16/03/2023	Interlocutory Application (I.B.C)	710102024562023	COMPANY PETITION IB (IBC)/2081(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SUNIL KUMAR AGARWAL	Any other provision - Govt body	20/03/2023	wrong file choose location appellate	Puneett Singhal
200	17/03/2023	Interlocutory Application (I.B.C)	710102024982023	COMPANY PETITION IB (IBC)/2924(ND)2019	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS MAGPPIE INTERNATIONAL LTD	Sec 60(5)	20/03/2023	Counsel Sign Missing After Index and Memo Party in Prayer Last Page and Page No. Missing on E-Stamp paper and Page No. 11, 34, Need to English Translate Copy and Date Missing in Vakalatnama	ANAND
201	17/03/2023	Interlocutory Application (I.B.C)	710102025002023	COMPANY PETITION IB (IBC)/898(ND)2022	ANUP KUMAR VS JOGINDER SINGH	Application under any other provisions- IBC	20/03/2023	PDF Not Clear	SHANKARI MISHRA
202	16/03/2023	Interlocutory Application (I.B.C)	710102024552023	COMPANY PETITION IB (IBC)/262(PB)2022	RACONTEUR GRANITE PRIVATE LIMITED VS OMANSH ENTERPRISES LIMITED	Application under any other provisions- IBC	20/03/2023	sign missing in application page and page no.15-16 not clear page	Gagan Gulati
203	17/03/2023	Interlocutory Application (I.B.C)	710102024912023	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	Rule 11 of NCLT, 2016	20/03/2023	Applicant Name Should be First on Memo Party and Applicant Name wrong on Portal and page No. Mentioned in True Typed Copy	VISHAL
204	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	20/03/2023	10-12,15-18 not clear page and affidavit address mismatch of stamp paper and 53 not clear page and welfare and court fee missing and page number not mention after 52 page	Lokesh jain

205	17/03/2023	Interlocutory Application (I.B.C)	710102024852023	COMPANY PETITION IB (IBC)/375(PB)2018	VANDANA CHADHHA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	20/03/2023	Memo Party Missing and Counsel Sign Missing After Index and Counsel Sign Missing and Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and pagination Wrong in PDF According your Index and Extra Document Deleted	Aman Joon
206	18/03/2023	Interlocutory Application (I.B.C)	710102025072023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SEEMA DHINGRA	Rule 11 of NCLT, 2016	21/03/2023	need to sign every page in application	ARV CHAMBERS LAW
207	17/03/2023	Interlocutory Application (I.B.C)	710102024952023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS SEEMA DHINGRA	Sec 60(5)	20/03/2023	Counsel Detail Incomplete in Prayer	RAGHAV CHADHA
208	18/03/2023	Interlocutory Application (I.B.C)	710102025022023	COMPANY PETITION IB (IBC)/897(ND)2022	ANUP KUMAR VS SMT RANJIT KAUR	Application under any other provisions- IBC	21/03/2023	pdf not clear	SHANKARI MISHRA
209	17/03/2023	Interlocutory Application (I.B.C)	710102024822023	COMPANY PETITION IB (IBC)/2178(ND)2019	DEBASHISH NANDA VS SMT RANJIT KAUR	Sec 60(5)	20/03/2023	Section Not Mentioned in Index	dhanjit kumar nath
210	18/03/2023	Interlocutory Application (I.B.C)	710102025062023	COMPANY PETITION IB (IBC)/301(ND)2020	LOVENEET HANDA VS SMT RANJIT KAUR	Application under any other provisions- IBC	21/03/2023	section wrong according your pdf and page 35-49,54,62, not clear page and double page numbering	Atul Bhatia
211	18/03/2023	Interlocutory Application (I.B.C)	710102025132023	TRANSFER APPLICATION (IBC)/6(PB)2023	BANK OF MAHARASHTRA VS SMT RANJIT KAUR	Rule 11 of NCLT, 2016	21/03/2023	memo party missing and date not verified affidavit	NAMIT SURI
212	18/03/2023	Interlocutory Application (I.B.C)	710102025102023	TRANSFER APPLICATION (IBC)/7(PB)2023	BANK OF MAHARASHTRA VS SMT RANJIT KAUR	Rule 11 of NCLT, 2016	21/03/2023	memo party missing	NAMIT SURI
213	18/03/2023	Interlocutory Application (I.B.C)	710102025142023	TRANSFER APPLICATION (IBC)/5(PB)2023	BANK OF MAHARASHTRA VS SMT RANJIT KAUR	Rule 11 of NCLT, 2016	21/03/2023	memo party missing	NAMIT SURI
214	18/03/2023	Interlocutory Application (I.B.C)	710102025452023	COMPANY PETITION IB (IBC)/1581(PB)2018	STATE BANK OF INDIA VS SMT RANJIT KAUR	Rule 11 of NCLT, 2016	20/03/2023	case type wrong	aditya gauri
215	18/03/2023	Restoration Application (IBC)	710102025422023	COMPANY PETITION IB (IBC)/525(ND)2017	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR	Application under any other provisions- IBC	20/03/2023	section wrong according your pdf	Urvashi
216	18/03/2023	Company Application(Companies Act)	710102025552023	COMPANY PETITION (COMPANIES ACT)/79(ND)2021	ARUNA SAKHUJA VS VIRAJ SOOD	Application under any other provisions	20/03/2023	section not mention in index	RAJAT ANEJA
217	18/03/2023	Interlocutory Application (I.B.C)	710102025412023	COMPANY PETITION IB (IBC)/375(PB)2018	JAGDISH SACHDEVA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20/03/2023	affidavit address mismatch of stamp paper and page no.17 not clear	Mr. Mushtaq Salim
218	18/03/2023	Company Application(Companies Act)	710102025472023	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	20/03/2023	page no.15-16,18-19,21-22,56, not clear page	Anil
219	19/03/2023	Interlocutory Application (I.B.C)	710102025662023	TRANSFER PETITION (IBC)/87(PB)2021	NULIFE HOSPITAL THROUGH ITS SOLE PROPRIETOR LT. SH. HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	20/03/2023	section wrong according your pdf and page no.11-12 not clear page and rs. court fee missing	Kushank Garg
220	19/03/2023	Interlocutory Application (I.B.C)	710102025582023	TRANSFER PETITION (IBC)/86(PB)2021	LT. SH HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	20/03/2023	section wrong according your pdf and page no.11-12 not clear page and rs. court fee missing	Kushank Garg
221	18/03/2023	Interlocutory Application (I.B.C)	710102025392023	COMPANY PETITION IB (IBC)/5(ND)2023	HEMANT SETHI RESOLUTION PROFESSIONAL IN THE MATTER OF SMT. USHA AGGARWAL VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	20/03/2023	page no.43-46 not clear page	aditya gauri
222	18/03/2023	Interlocutory Application (I.B.C)	710102025442023	COMPANY PETITION IB (IBC)/4(ND)2023	HEMANT SETHI RESOLUTION PROFESSIONAL IN THE MATTER OF SMT. URMILA AGGARWAL VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	20/03/2023	page no.45-48 not clear page	aditya gauri
223	18/03/2023	Interlocutory Application (I.B.C)	710102025482023	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS NARESH DHINGRA AND ORS	Sec 66(1)	20/03/2023	section wrong and page no.23 not clear page and page number wrong in index	ADVOCATE GAUTAM SINGHAL

224	18/03/2023	Interlocutory Application (I.B.C)	710102025562023	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA PROPERTIES LIMITED VS ALLAHABAD BANK	Sec 60(5)	21/03/2023	page number missing in index and welfare and court fee missing and stamp paper missing and sing missing in application page	Alina Merin Mathew
225	21/03/2023	Interlocutory Application (I.B.C)	710102025852023	COMPANY PETITION IB (IBC)/477(ND)2021	ALKA BHATNAGAR & RAKESH BHATNAGAR VS PIYUSH GARG RESOLUTION PROFESSIONAL GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/03/2023	page no.13-37,93-116,118, not clear page and service missing	HONEY SATPAL
226	18/03/2023	Interlocutory Application (I.B.C)	710102025512023	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN (MONTHLY STATUS REPORT_STELLAR) VS PIYUSH GARG RESOLUTION PROFESSIONAL GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	21/03/2023	page no. 23 not clear page	MOHD NAZIM KHAN
227	18/03/2023	Interlocutory Application (I.B.C)	710102025522023	COMPANY PETITION IB (IBC)/139(ND)2021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS SHARDA CHANDRA GOEL	Sec 66(1)	21/03/2023	sig missing in application page and applicant sign missing in prayer and section wrong according your pdf and page 78-147 not clear page and true copy missing and page numbering wrong in index	Vishal
228	18/03/2023	Interlocutory Application (I.B.C)	710102025462023	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS SHARDA CHANDRA GOEL	Application under any other provisions- IBC	21/03/2023	due payment other section and volume wise index missing	DINESH
229	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohithbimal23
230	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohithbimal23
231	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohithbimal23
232	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
233	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
234	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVOKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
235	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
236	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
237	1/3/2023	0710102020062023(No.of Docs 0)	0710102020062023/1	INTERLOCUTORY APPLICATION (I.B.C)/1313(ND)2023	ASHWANI KUMAR KAURA VS. DEVNDRA UMRao RP	Rule 11 of NCLT, 2016	21-03-2023	Page No. Missing in E-Stamp	
238	18-03-2023	0710102014012019(No.of Docs 1)	0710102014012019/2	COMPANY APPLICATION(IBC)/262(ND)2019	DREAMLAND REALTOR PVT LTD VS. DREAMLAND REALTOR PVT LTD	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	iprakeshbhatia
239	21-03-2023	0710102069772022(No.of Docs 2)	0710102069772022/2	COMPANY PETITION IB (IBC)/725(ND)2022	INNOVATIVE INCENTIVES & REWARDS PRIVATELIMITED VS. FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9	21-03-2023	E-Stamp paper Missing and Page No. 12 Cut and page No. 10-12 True Copy Sign Missing	sjain-563
240	17-03-2023	0710102076252022(No.of Docs 3)	0710102076252022/4	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	21-03-2023	Master Index msising	akmdlegal

241	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/47	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-03-2023	Ticket Not Allowed Mid on Vakalatnama	
242	20-03-2023	0710102138962019(No.of Docs 6)	0710102138962019/6	COMPANY PETITION (COMPANIES ACT)/17(ND)2019	PK SALES COMPANY PRIVATE LIMITED VS. MANISH JAIN	Sec 425	21-03-2023	Order Missed	rakeshhatia
243	18-03-2023	0710102071222022(No.of Docs 1)	0710102071222022/2	COMPANY PETITION IB (IBC)/715(ND)2022	JIWAN PARKASH SAINI	IBC Section 59	21-03-2023	E-Stamp Paper Missing and One Pages Extra Deleted	rai.parag
244	20-03-2023	0710200401532016(No.of Docs 3)	0710200401532016/4	COMPANY PETITION (COMPANIES ACT)/36(ND)2016	RISHI INFRATECH PVT LTD VS M/S PLANIT TRAVGLOBAL PVT LTD & ORS	Application under any other provisions	21-03-2023	please upload order	mohit.nandwani
245	18-03-2023	0710102108782020(No.of Docs 2)	0710102108782020/4	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020	P.K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 66(1)	21-03-2023	Wrongly Filed Need to be IA	SHITALKHATRI@123
246	18-03-2023	0710102047942022(No.of Docs 2)	0710102047942022/1	INTERLOCUTORY APPLICATION (I.B.C)/2837(ND)2022	RAKESH BHATIA	Sec 54(1)	21-03-2023	Wrongly Filed Need to be IA	SHITALKHATRI@123
247	18-03-2023	0710102106992022(No.of Docs 2)	0710102106992022/1	INTERLOCUTORY APPLICATION (I.B.C)/1106(ND)2023	PRADEEP LUNA VSM/S IREO FIVERIVER PVT LTD	Sec 60(5)	21-03-2023	Wrongly Filed Need to be IA	RIL ASSOCIATES & ADV
248	17-11-2022	0710102095272022(No.of Docs 0)	0710102095272022/1	INTERLOCUTORY APPLICATION (I.B.C)/5650(ND)2022	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. EMKAY INFOTECH LIMITED	Sec 60(5)	21-03-2023	Need to Applicant Sign on Every Pages in Reply	
249	17-11-2022	0710102095272022(No.of Docs 0)	0710102095272022/1	INTERLOCUTORY APPLICATION (I.B.C)/5650(ND)2022	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. EMKAY INFOTECH LIMITED	Sec 60(5)	21-03-2023	Need to Applicant Sign on Every Pages in Reply	
250	17-11-2022	0710102095272022(No.of Docs 0)	0710102095272022/1	INTERLOCUTORY APPLICATION (I.B.C)/5650(ND)2022	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. EMKAY INFOTECH LIMITED	Sec 60(5)	21-03-2023	Need to Applicant Sign on Every Pages in Reply	
251	17-11-2022	0710102095272022(No.of Docs 0)	0710102095272022/1	INTERLOCUTORY APPLICATION (I.B.C)/5650(ND)2022	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. EMKAY INFOTECH LIMITED	Sec 60(5)	21-03-2023	Need to Applicant Sign on Every Pages in Reply	
252	18-03-2023	0710102014012019(No.of Docs 1)	0710102014012019/3	COMPANY APPLICATION(IBC)/262(ND)2019	DREAMLAND REALTOR PVT LTD VS. DREAMLAND REALTOR PVT LTD	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	iprakeshhatia
253	20-03-2023	0710102007492023(No.of Docs 2)	0710102007492023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/29(PB)2023	ARJAN KUMAR SIKRI PROVISIONAL LIQUIDATOR OF BHANDARI BUILDERS PVT LTD	Rule 11 of NCLT	21-03-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 26- 43 True Copy Sign Missing	DPSS & ASSOCIATES
254	18-03-2023	0710102014982023(No.of Docs 1)	0710102014982023/2	INTERLOCUTORY APPLICATION (I.B.C)/1007(ND)2023	UNION BANK OF INDIA VS. SANJIV KR. ARORA LIQUIDATOR OF M/S C VIEW INNOVATIONS PVT LTD.	Rule 11 of NCLT, 2016	21-03-2023	Page No. 8-19, 23-43 True Copy Sign Missing	snslegal
255	18-03-2023	0710102108782020(No.of Docs 2)	0710102108782020/3	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020	P.K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 66(1)	21-03-2023	Wrongly Filed Need to be Contemped Petition	SHITALKHATRI@123
256	18-03-2023	0710102102092022(No.of Docs 2)	0710102102092022/1	INTERLOCUTORY APPLICATION (I.B.C)/6331(ND)2022	P K SALES COMPANY PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	SHITALKHATRI@123
257	18-03-2023	0710102096632022(No.of Docs 2)	0710102096632022/2	COMPANY PETITION IB (IBC)/910(ND)2022	DAYANAND VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	21-03-2023	Incomplete Documents	chaitanya.bansal
258	18-03-2023	0710102012392023(No.of Docs 2)	0710102012392023/1	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2023	APP U/S 30_APPROVAL FOR RESOLUTION PLAN VSTULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	Sec 30	21-03-2023	Address Mismatch in Affidavit	Legitime
259	18-03-2023	0710102011612023(No.of Docs 2)	0710102011612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1225(ND)2023	PRAMOD KUMAR SHARMA RP (APPLICATION UNDER SECTION 66) VSSHAIENDRA AGARWAL	Application under any other provisions- IBC	21-03-2023	Address Mismatch in Affidavit	Legitime

260	17-03-2023	0710102072762019(No.of Docs 2)	0710102072762019/1	COMPANY APPLICATION(IBC)/533(PB)2 019	DAIICHI SANYKO COMPANY LIMITED	Sec 60(5)	21-03-2023	Main case number not matching with both the COurt Orders Case number	kunal2087
261	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
262	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
263	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
264	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
265	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
266	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
267	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
268	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
269	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
270	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
271	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
272	15-03-2023	0710102024242023(No.of Docs 0)	0710102024242023/1	INTERLOCUTORY APPLICATION (I.B.C)/1538(ND)2023	MOHAN LAL JAIN VS. NEEMSAR VYAPAAR PRIVATE LIMITED	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	
273	20-03-2023	0710102022432022(No.of Docs 2)	0710102022432022/4	COMPANY APPEAL(COMPANIES ACT)/53(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SAI CONSTRUCTIONS PVT. LTD.)	Sec 252 (1) - By Government Body	21-03-2023	Page No. 2-10 True Copy Sign Missing in Annexures and Counsel Detail Incomplete WS in Last Page	itdpuneetrai
274	20-03-2023	0710102069882022(No.of Docs 1)	0710102069882022/5	COMPANY PETITION IB (IBC)/727(ND)2022	PARMANAND OVERSEAS LIMITED	IBC Section 59	21-03-2023	Address Missing in Affidavit	verma1988
275	17-03-2023	0710102072892019(No.of Docs 2)	0710102072892019/1	COMPANY APPLICATION(IBC)/531(PB)2 019	DAIICHI SANKYO COMPANY LIMITED	Sec 60(5)	21-03-2023	Main case number not matching with both the COurt Orders Case number	kunal2087
276	20-03-2023	0710102023622022(No.of Docs 2)	0710102023622022/4	COMPANY APPEAL(COMPANIES ACT)/69(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ROOTZ TRADECOM PVT. LTD.)	Sec 252 (1) - By Government Body	21-03-2023	Page No. 2-10 True Copy Sign Missing in Annexures and Counsel Detail Incomplete WS in Last Page	itdpuneetrai
277	20-03-2023	0710102028452020(No.of Docs 3)	0710102028452020/9	COMPANY PETITION IB (IBC)/701(ND)2020	ASHOKA CREATIONS LTD. VS. TRAFIGURA INDIA PVT. LTD.	IBC Under Sec 9	21-03-2023	Need to Applicant Sign on Every Pages in Written Submission and Couse sign missing in Written Submissions and Page No. 5- 290 True Copy Sign Missing in Annexures	ppt@jsalaw.com
278	8/3/2023	0710102022232023(No.of Docs 0)	0710102022232023/1	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	21-03-2023	Date Missing in Vakalatnama	

279	20-03-2023	0710102012832022(No.of Docs 2)	0710102012832022/3	INTERLOCUTORY APPLICATION (I.B.C)/848(ND)2022	DEEPIKA BHUGRA PRASAD RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL TRENCHING PVT. LTD. VS. TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	19(2)	21-03-2023	E-Stamp Paper Missing	ukcaandpartners
280	19-03-2023	0710102020852023(No.of Docs 2)	0710102020852023/1	INTERLOCUTORY APPLICATION (I.B.C)/1528(ND)2023	VINITA VS. STATE BANK OF INDIA	Sec 60(5)	21-03-2023	Counsel Detail incomplete After Index and E-Stamp Paper missing	vinita69
281	20-03-2023	0710102022442022(No.of Docs 2)	0710102022442022/4	COMPANY APPEAL(COMPANIES ACT)/51(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (S.V INFRAPROPERTIES PVT. LTD.)	Sec 252 (1) - By Government Body	21-03-2023	Page No. 2-10 True Copy Sign Missing in Annexures and Counsel Detail Incomplete WS in Last Page	itdpuneetrai
282	20-03-2023	0710102012822022(No.of Docs 2)	0710102012822022/46	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-03-2023	E-Stamp Paper Missing and Title Incomplete in Index	CONDUCTIVE LEGAL
283	20-03-2023	0710102005932022(No.of Docs 1)	0710102005932022/6	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	21-03-2023	Page No. Missing in E-Stamp paper	juriscorp
284	20-03-2023	0710102001372023(No.of Docs 2)	0710102001372023/2	INTERLOCUTORY APPLICATION (I.B.C)/497(PB)2023	BANK OF BARODA VS. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	21-03-2023	Page No. Not Clear in Index	akshaygupta
285	19-03-2023	0710102062392021(No.of Docs 1)	0710102062392021/13	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. NIMITAYA INFOTECH PRIVATE LIMITED	IBC under Sec 7	21-03-2023	E-Stamp Paper Missing	askanurag
286	18-03-2023	0710102002642023(No.of Docs 2)	0710102002642023/2	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	21-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	abhi4064
287	20-03-2023	0710102063302022(No.of Docs 2)	0710102063302022/1	INTERLOCUTORY APPLICATION (I.B.C)/4182(ND)2022	ASHOK KUMAR DHAMIJA VS. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	21-03-2023	Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp paper	shubhampaliwal
288	20-03-2023	0710102022382022(No.of Docs 2)	0710102022382022/4	COMPANY APPEAL(COMPANIES ACT)/46(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ONKAR TRADELINK PVT. LTD.)	Sec 252 (1) - By Government Body	21-03-2023	Page No. 2-10 True Copy Sign Missing in Annexures and Counsel Detail Incomplete WS in Last Page	itdpuneetrai
289	20-03-2023	0710102030062021(No.of Docs 2)	0710102030062021/12	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMITED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Index Missing and Need to Applicant Sign on Every Pages in Written Submissions and True Copy Sign Need in Annexures	rupalpatel
290	19-03-2023	0710102020832023(No.of Docs 2)	0710102020832023/1	INTERLOCUTORY APPLICATION (I.B.C)/1527(ND)2023	VINITA VS. STATE BANK OF INDIA	Sec 60(5)	21-03-2023	Counsel Detail incomplete After Index and E-Stamp Paper missing	vinita69
291	19-03-2023	0710102023372021(No.of Docs 1)	0710102023372021/4	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	21-03-2023	Ticket Not Allowed Mid on Vakalatnama	solvuslaw
292	19-03-2023	0710102062752021(No.of Docs 1)	0710102062752021/12	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. SNG TRADING COMPANY PRIVATE LIMITED	IBC under Sec 7	21-03-2023	E-Stamp Paper Missing and Notary Stamp Missing in Affidavit	askanurag
293	1/3/2023	0710102020132023(No.of Docs 0)	0710102020132023/1	INTERLOCUTORY APPLICATION (I.B.C)/1310(ND)2023	ASHWANI KUMAR KAURA VS. DEVNDRA UMRAO RP	Rule 11 of NCLT, 2016	21-03-2023	Page No. Missing in E-Stamp	
294	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
295	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23

296	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
297	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
298	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
299	17-03-2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Page No. 18-22 True Copy Sign Missing and page No. 19 Missing in PDF According your Index	lohitbimal23
300	19-03-2023	0710102062402021(No.of Docs 1)	0710102062402021/13	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	21-03-2023	E-Stamp Paper Missing and Notary Stamp Missing in Affidavit	askanurag
301	8/3/2023	0710102022232023(No.of Docs 0)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	21-03-2023	Date Missing in Vakalatnama	
302	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
303	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
304	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
305	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
306	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
307	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
308	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
309	29-06-2020	0710102066782020(No.of Docs 0)	0710102066782020/26	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	20-03-2023	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
310	19-03-2023	0710102062412022(No.of Docs 2)	0710102062412022/2	INTERLOCUTORY APPLICATION (I.B.C)/3704(ND)2022	NILESH SHARMA	Sec 60(5)	20-03-2023	Case Title, Index msising, Sign msising in Chart document	ashukansal@gmail.com
311	17-03-2023	0710102032012021(No.of Docs 2)	0710102032012021/10	INTERLOCUTORY APPLICATION (I.B.C)/2236(PB)2021	EDELWEISS ASSET RECONSTRUCTION COM VSCLC INDUSTRIES LIMITED	Sec 30,Application under any other provisions- IBC	20-03-2023	Pagination msising in Note document	honeysatpal
312	17-03-2023	0710102015512023(No.of Docs 3)	0710102015512023/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2023	VAN OORD INDIA PRIVATE LIMITED VS. DREDGING CORPORATION OF INDIA LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	20-03-2023	True Copy sign msising in Pages 1 to 66 according to PDF in Judgement document, Note document will be filed on separate miscellaneous diary number, Index missing in Note document	ANIRUTH@LEX-LEGAL.IN
313	6/9/2022	0710102072712022(No.of Docs 0)	0710102072712022/1	COMPANY APPEAL (COMPANIES ACT)/230(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARUSHREE. CHEMICALS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	20-03-2023	Page No. Missing in E-Stamp paper	
314	18-03-2023	0710102055872022(No.of Docs 2)	0710102055872022/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/158(ND)2022	SHAWN COULTER CONSULTING & ANR VS. DSPC ENGINEERING PRIVATE LIMITED	Sec. 244(1)	20-03-2023	Need to File in IA	arvind.jadon
315	16-03-2023	0710102070062022(No.of Docs 2)	0710102070062022/2	INTERLOCUTORY APPLICATION (I.B.C)/4158(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec 43(1) r/w Sec 44 (1)	20-03-2023	Index Missing	Aagam@D8700
316	17-03-2023	0710102027982020(No.of Docs 1)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	20-03-2023	Incomplete document	nikitamanu

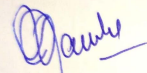
317	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
318	16-03-2023	0710102018802022(No.of Docs 2)	0710102018802022/6	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	20-03-2023	True copy sign msising in Pages 4 to 137 according to PDF	advsaumyagupta
319	15-02-2023	0710102016202023(No.of Docs 0)	0710102016202023/1	COMPANY APPLICATION(COMPANIES ACT)/60(ND)2023	MR. ASHISH AHUJA VS. M/S AHUJA RICE & GENERAL MILLS PVT LTD & ORS	Sec. 242(4)	20-03-2023	Sign missing in Pages 1 to 10 according to PDF	
320	17-03-2023	0710102090882021(No.of Docs 1)	0710102090882021/4	COMPANY PETITION IB (IBC)/809(ND)2021	METALITE ECO FUTURE LABS PRIVATE LIMITED	IBC Under Sec 10	20-03-2023	Need to File in IA	IPSKAGRAWAL21
321	6/9/2022	0710102072692022(No.of Docs 0)	0710102072692022/1	COMPANY APPEAL(COMPANIES ACT)/210(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (APIGEE DATA PVT. LTD.)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	20-03-2023	Page No. Missing in E-Stamp paper	
322	18-03-2023	0710102002522023(No.of Docs 1)	0710102002522023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2023	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-03-2023	Page No. 19 Not Clear	sanjaygrow
323	6/9/2022	0710102072652022(No.of Docs 0)	0710102072652022/1	COMPANY APPEAL(COMPANIES ACT)/209(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTUTE HOMES PVT. LTD.)	Sec 252 (1) - By Government Body	20-03-2023	Page No. Missing in E-Stamp paper	
324	17-03-2023	0710102068772021(No.of Docs 1)	0710102068772021/4	INTERLOCUTORY APPLICATION (I.B.C)/4402(ND)2021	DEBASHIS NANDA VS. PANKAJ SINGH & ORS	Sec 43(1) r/w Sec 44 (1)	20-03-2023	Affidavit verification date and place missing	dnanda.cma@gmail.com
325	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
326	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
327	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
328	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
329	16-03-2023	0710102099112022(No.of Docs 1)	0710102099112022/3	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
330	9/12/2022	0710102101812022(No.of Docs 0)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	17-03-2023	E-Stamp paper Missing	
331	20-12-2022	0710102105002022(No.of Docs 0)	0710102105002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2022	MANOHAR LAL VIJ VSIDFC FIRST BANK LTD.	19(2)	17-03-2023	Page No. Missing in Index and PDF	
332	16-03-2023	0710102099082022(No.of Docs 1)	0710102099082022/3	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
333	15-03-2023	0710102024432022(No.of Docs 1)	0710102024432022/5	INTERLOCUTORY APPLICATION (I.B.C)/1642(ND)2022	SURINDER CHAWLA VS. HSIDC	Application under any other provisions- IBC	17-03-2023	Wrongly Filed here	manishsri
334	16-03-2023	0710102076782022(No.of Docs 2)	0710102076782022/2	COMPANY PETITION IB (IBC)/890(ND)2022	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VS. SHANI CORPORATION LIMITED	IBC Under Sec 9	17-03-2023	Pages 92 to 95 according to PDF in Hindi	D54532017
335	16-03-2023	0710102102972022(No.of Docs 1)	0710102102972022/1	COMPANY PETITION IB (IBC)/132(ND)2023	L&T FINANCE LIMITED VS. NITISH KUMAR ARORA	Section 95(1)	17-03-2023	E-Stamp Paper Missing	wamikatrehan
336	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES
337	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES

338	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES
339	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES
340	17-03-2023	0710102063822022(No.of Docs 4)	0710102063822022/6	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VSDECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	17-03-2023	Verify Place in Wrong in Affidavit and Page No. 35 to 96 and Page No. 65 to 333 True Copy Sign Missing and Page No. , 35, 96 Not Clear	aayush.kevlani
341	16-03-2023	0710102099102022(No.of Docs 1)	0710102099102022/3	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
342	16-03-2023	0710102099092022(No.of Docs 1)	0710102099092022/3	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
343	16-03-2023	0710200400682014(No.of Docs 14)	0710200400682014/1	COMPANY PETITION (COMPANIES ACT)/141(ND)2014	M/S ILPEA B.V & ANR VS IPEA PARAMOUNT LIMITED & ORS	Application under any other provisions	17-03-2023	Please upload the order again	D27962013
344	16-03-2023	0710102076782022(No.of Docs 2)	0710102076782022/3	COMPANY PETITION IB (IBC)/890(ND)2022	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VS. SHANI CORPORATION LIMITED	IBC Under Sec 9	17-03-2023	Wrongly filed Need to be IA	D54532017
345	3/8/2017	1010000402322017(No.of Docs 0)	1010000402322017/58	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	IBC under Sec 7	17-03-2023	Index msising, True Copy sign msising in Flowchart document	
346	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
347	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
348	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	16-03-2023	Pages 93,95,97,99,101 according to PDF in Hindi	negimilan04
349	14-03-2023	0710102069372020(No.of Docs 1)	0710102069372020/5	COMPANY PETITION IB (IBC)/249(ND)2021	ANURAG RASTOGI VS. CHARMS INDIA PVT. LTD.	IBC under Sec 7	16-03-2023	Please delete the Old Written synopsis document and please upload the original file	Shekhar12@
350	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
351	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
352	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
353	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
354	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
355	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
356	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani

357	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
358	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
359	5/3/2023	0710102043792022(No.of Docs 1)	0710102043792022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	16-03-2023	Need to Board of Resolution of Company	manish@rmgcs.com
360	5/3/2023	0710102043792022(No.of Docs 1)	0710102043792022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	16-03-2023	Need to Board of Resolution of Company	manish@rmgcs.com
361	15-03-2023	0710102031842021(No.of Docs 2)	0710102031842021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/72(PB)2021	MIDAS POLYPACK PRIVATE LIMITED	Sec. 230-232, Sec 234	16-03-2023	Affidavit verification place is wrong	Govind1340
362	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
363	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
364	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
365	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
366	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
367	15-03-2023	0710102089322022(No.of Docs 2)	0710102089322022/9	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	16-03-2023	Page No. 21-107 True Copy Sign Missing and Page No. 108- 119 Page Not Clear and Page No. 108- 125 Double Pagination	D14182016
368	15-03-2023	0710102079202022(No.of Docs 2)	0710102079202022/2	COMPANY PETITION IB (IBC)/756(ND)2022	INFINITY INTERIORS PRIVATE LIMITED VS. ESPIRE RESORTS PRIVATE LIMITED	IBC Under Sec 9	16-03-2023	Need to Applicant Sign on Every Pages in Reply	Brijeshchaudhary
369	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
370	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
371	14-03-2023	0710102071782022(No.of Docs 3)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Affidavit Back date, Pages 88 to 90,92,93,99,101,115,117 according to PDF Not Clear	aayush.kevlani
372	15-03-2023	0710102058122021(No.of Docs 6)	0710102058122021/8	COMPANY PETITION (COMPANIES ACT)/153(PB)2021	VARSHA JAIN VS. NATURELLE RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	16-03-2023	Separately Filed	rishisoodadv
373	15-03-2023	0710102065492022(No.of Docs 1)	0710102065492022/4	COMPANY PETITION IB (IBC)/687(ND)2022	YATIN JINDAL VS. POMEGRANATE COATERS PRIVATE LIMITED	IBC under Sec 7	16-03-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	vaibhaw863
374	15-03-2023	0710102059572022(No.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	16-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
375	6/6/2022	0710102046312022(No.of Docs 0)	0710102046312022/3	INTERLOCUTORY APPLICATION (I.B.C)/3118(ND)2022	REGIONAL PROVIDENT FUND COMMISSIONER VSSERVEL INDIA PRIVATE LIMITED	Sec 60(5)	16-03-2023	Address Mismatch in Affidavit	
376	5/3/2023	0710102043792022(No.of Docs 1)	0710102043792022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	16-03-2023	Need to Board of Resolution of Company	manish@rmgcs.com
377	5/3/2023	0710102043792022(No.of Docs 1)	0710102043792022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	16-03-2023	Need to Board of Resolution of Company	manish@rmgcs.com

378	15-03-2023	0710102003822023(No.of Docs 2)	0710102003822023/5	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	16-03-2023	Order Missed	spsc
379	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
380	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
381	9/9/2022	0710102073642022(No.of Docs 0)	0710102073642022/1	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2022	VENKATESHWAR AUTO COMPONENTS PRIVATE LIMITED VS. VIKAS GARG	Sec 60(5)	16-03-2023	Pages msising after Page 6 and before Page 10 according to PDF, Counsel detail msising in Page 6 according to PDF	
382	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
383	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
384	15-03-2023	0710102088952021(No.of Docs 2)	0710102088952021/10	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	16-03-2023	Wrongly Filed Need to be IA	agarvishnu
385	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
386	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
387	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
388	15-03-2023	0710102088952021(No.of Docs 2)	0710102088952021/9	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	16-03-2023	Page No. 26, 28, 44, 47, 49, 61, 64-72, 86-94, Need to English Translate Copy	agarvishnu
389	15-10-2022	0710102086202022(No.of Docs 0)	0710102086202022/1	CONTEMPT PETITION(COMPANIES ACT)/23(ND)2022	I.S.P. CONSTRUCTION PRIVATE LIMITED VS. HATAM SINGH	Sec 425	16-03-2023	Wrongly Filed Need to be Petition	
390	14-12-2022	0710102103242022(No.of Docs 0)	0710102103242022/1	INTERLOCUTORY APPLICATION (I.B.C)/6344(ND)2022	FUJITEC INDIA PVT. LTD. VS. HITESH GOEL	Sec 60(5)	16-03-2023	Index Missing and Page No. Missing in PDF	
391	14-03-2023	0710102069372020(No.of Docs 1)	0710102069372020/5	COMPANY PETITION IB (IBC)/249(ND)2021	ANURAG RASTOGI VS. CHARMS INDIA PVT. LTD.	IBC under Sec 7	16-03-2023	Please delete the Old Written synopsis document and please upload the original file	Shekhar12@
392	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
393	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
394	14-03-2023	0710102069372020(No.of Docs 1)	0710102069372020/5	COMPANY PETITION IB (IBC)/249(ND)2021	ANURAG RASTOGI VS. CHARMS INDIA PVT. LTD.	IBC under Sec 7	16-03-2023	Please delete the Old Written synopsis document and please upload the original file	Shekhar12@
395	14-03-2023	0710102069372020(No.of Docs 1)	0710102069372020/5	COMPANY PETITION IB (IBC)/249(ND)2021	ANURAG RASTOGI VS. CHARMS INDIA PVT. LTD.	IBC under Sec 7	16-03-2023	Please delete the Old Written synopsis document and please upload the original file	Shekhar12@
396	15-03-2023	0710102090552022(No.of Docs 1)	0710102090552022/2	INTERLOCUTORY APPLICATION (I.B.C)/5584(ND)2022	DEEPAK MAINI VS. PUNJAB STATE POWER CORPORATION LIMITED	Rule 11 of NCLT, 2016	16-03-2023	Page No. Missing in PDF	anandk83
397	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor

398	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
399	13-03-2023	0710102012472023(No.of Docs 2)	0710102012472023/3	INTERLOCUTORY APPLICATION (I.B.C)/779(ND)2023	ORIENTAL BANK OF COMMERCE VSSIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	15-03-2023	Sign msising in Pages 1 to 11 according to PDF, Affidavit verification date msising, Date msising in Vakalatnama	Lalitmhn00
400	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
401	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
402	13-03-2023	0710102008352023(No.of Docs 2)	0710102008352023/2	INTERLOCUTORY APPLICATION (I.B.C)/672(ND)2023	AMIT JAIN VS. MAHONAR LAL VIZ	Sec 60(5)	15-03-2023	Sign msising in Pages 1 to 9 according to PDF	avinashbhati6
403	13-03-2023	0710102068502022(No.of Docs 2)	0710102068502022/4	COMPANY APPEAL(COMPANIES ACT)/196(ND)2022	SUJOY KOUL VS. REGISTRAR OF COMPANIES	Sec 252 (1)	14-03-2023	Address Mismatch in Affidavit According your E-Stamp	Vdcllp
404	13-03-2023	0710102045992022(No.of Docs 1)	0710102045992022/7	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	14-03-2023	Wrongly Filed Need to be IA	Deepa Gupta IP
405	13-03-2023	0710102102952022(No.of Docs 1)	0710102102952022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2022	CARGO SERVICE CENTER SKILL & TRAININGACADEMY PRIVATE LIMITED VS. DELHI CARGO SERVICE CENTER PRIVATELIMITED	Sub-section (I) of section 230	14-03-2023	Page No. 7-38 True Copy Sign Missing	Satendra2592
406	13-03-2023	0710102104102019(No.of Docs 1)	0710102104102019/11	COMPANY PETITION IB (IBC)/1713(ND)2019	GOYAL TEA AGENCIES PVT LTD VS. SHAKTI BHOG SNACKS LTD.	IBC Under Sec 9	14-03-2023	Affidavit of Service and Vakalatnama Separately Filed	UMESH810
407	16-02-2023	0710102016492023(No.of Docs 0)	0710102016492023/1	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	14-03-2023	True Copy sign missing in Pages 4 to 14 according to PDF	
408	13-03-2023	0710102103192022(No.of Docs 1)	0710102103192022/13	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2023	Ticket Not Allowed Mid on Vakalatnama	mehtavikas
409	10/3/2023	0710102092342022(No.of Docs 1)	0710102092342022/4	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	14-03-2023	Counsel detail msising in Index, E-stamp missing	ANSH4382
410	10/3/2023	0710102091072019(No.of Docs 1)	0710102091072019/11	COMPANY PETITION IB (IBC)/1396(PB)2019	AXIS BANK LTD. VS. PAWAN IMPEX PRIVATE LIMITED	IBC under Sec 7	14-03-2023	E-stamp will come after Index and Index will come in the Top page, True Copy sign msising in Pages 4 to 24 according to PDF	KLAW
411	10/3/2023	0710102082442022(No.of Docs 1)	0710102082442022/2	COMPANY PETITION IB (IBC)/765(ND)2022	DMI FINANCE PRIVATE LIMITED VS. SANDEEP GARG	Section 95(1)	14-03-2023	One rupee Court Fee stamp missing in Vakalatnama, Date missing in Vakalatnama	sumitsinha20
412	18-09-2022	0710102076252022(No.of Docs 0)	0710102076252022/3	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	14-03-2023	Sign missing in Pages 1 to 23 according to PDF	
413	10/3/2023	0710102092342022(No.of Docs 1)	0710102092342022/5	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	14-03-2023	Proof of service will be filed on the main Affidavit document miscellaneous diary number only and not separate	ANSH4382



DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
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